

DIVISION BENCH  
COURT - II

**O-217**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/172(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SIDHSILVER COMMODITIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. Sailendra Kumar Tiwari, Adv. ] For The petitioner

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **05.09.2024**.

**Anamitra Pal  
Court Officer**